

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 856/(MAH)/2017
M.A. No. 676/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 20.12.2017

NAME OF THE PARTIES: Peerless Financial Services Ltd.
V/s.
Rasoya Proteins Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	VINEET N TAGTAP 1/b Neha Tagtap fass	ADVOCATE	<i>Neha Tagtap</i>

ORDER

MA 676/2017 in CP 856/I&BP/NCLT/MB/MAH/2017

MA 676/2017 allowed with a direction to the IRP to compliance the progress report
on 31.1.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

M. K. SHRAWAT
Member (Judicial)